## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:6297 ANSWERED ON:06.05.2013 NON CERTIFICATION FROM ITIS

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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether millions of workers are at risk of losing their jobs as Industrial Training Institute (ITI) fail to issue certificates to diploma holders even after many years of completion of there respective courses;
- (b) if so, the reasons therefor;
- (c) whether certificates were only issued recently for ITI pass outs from the 1970's as their employers were withholding their pension for want of original certificates;
- (d) if so, the reasons for the delay in issue of the said certificates and the extent of backlog in this regard; and
- (e) the details of action being taken/proposed to be taken by the Government against the erring authorities?

## **Answer**

## MINISTRY OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (e) Students who are admitted in NCVT affiliated Trades/Units, complete their training and after passing All India Trade Test are issued provisional certificates by State Directors immediately after declaration of result. National Trade Certificates are issued to such students upon receipt of trainee details from the State Directors. The delay takes place primarily because the State Governments do not send the details of trainees on time for issue of regular certificates.

To make the process faster, for issuing of certificates, States have been requested to forward the details of students, passing the examination immediately after declaration of results on a Compact Disc. Certificates are being printed by NCVT directly in the name of trainees and being forwarded to State Directors for issue which has considerably reduced backlog of Certificates.